## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB)No. 320/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Arun Kumar Jain -Vs- Upadan Commodities Pvt	Ltd.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Vilas 5	d	operation creth	181
1.	Saptanshi B Intiaz Aslo	annying and Ladhi 3	Carpenste Deleten	S.P.

ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.

It appears from the record that case number is 320, which happens to be even number, and as per order passed by the NCLT even number cases are to be heard by Bench No.2. Therefore, Office is directed to list the matter before Bench No. 2.

List the matter on 27/07/2017.

(Vijai Pratap Singh) Member (J)